

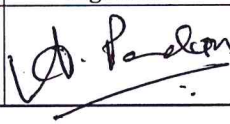
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017.2017 AT  
10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3210/252/HDB/2017
NAME OF THE COMPANY	Brown Consultancy Services Pvt Ltd
NAME OF THE PETITIONER(S)	Brown Consultancy Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. PADMASRI	PCS	padmasri@yeshoo.co.in 9441477444	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr. A. Padmasri, learned PCS for the Applicant comply with objections raised by the registry. The learned PCS is also directed to serve copy to ROC. Post the case on 03.10.2017.

  
Member (Technical)

  
Member (Judicial)